

(d) if so, its affect on exports of the tyress?

THE MINISTER OF COMMERCE (SHRI PRANAB MUKERJEE): (a) and (b). Exports of tyres and tubes from India during the past 3 years have been as under:-

Year	Value (RS. in crores)
1989-90	157.3
1990-91	194.9
1991-92	230.9

Indian Tyres and tubes are being exported to more than 60 countries. However, major destiantions are USA, Afghanistan, Bangladesh, Singapore, Canada, Nigeria and egypt.

(c) and (d). Domestic Cost of production of tyres has shown an increase during the past 3 years. It has however not affected our exports adversely in as much as raw materials are allowed to be imported duty free, for export production, under the provisions of duty exemption scheme of Export & Import Policy and Central levies like Excise Duty etc. if any. refunded on goods exported.

[*Translation*]

#### Government of Officials

766. SHRI JANRDAN MISRA:  
SHRI PANKAJ  
CHOWDHARY:  
SHRI SIMON MARANDI:

Will the Minister of FAINANCE be pleased to state:

(a) the details of the tax raid & conducted on Central and State Government officials during the last three years;

(b) the amount seized and the number of persons arrested during these raid;

(c) whether the Government have taken any action against them; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKMNRAP MURTHY): (a) and (b). During the last three years from 1.4.90 to 31.1.93 nineteen Government officials were searched by the income-tax Department. In course of these searches unaccounted assets worth Rs. 109/36 lakhs were seized.

The Income-tax Act does not provide for arrest of persons in course of searches.

(c) and (d). Besides informing the concerned administrative authorities for taking suitable action, necessary follow up actions as provided for under the Direct Taxes Acts have been taken up in each on the basis of the seized materials.

[*English*]

#### Social Safety net programme

767. SHRI R. SURRENDER REDDY: Will the Minister of FINANCE be pleased to state:

(a) whether the International Development Association and certain other members of the Aid India Consortium have agreed to Finance the Social Safety Net Programme in the country;

(b) if so, the total credit likely to be provided by each of the members of the Aid India Consortium;

(c) the scheme proposed to be under this programme; and

(d) the cost involved in each of these schemes?